

HIGH SCHOOLS IN TRIPURA

510. **Shri Biren Dutt:** Will the Minister of Education be pleased to state:

(a) the number of non-Government High Schools in Tripura; and

(b) the aid the Education Ministry proposes to give to them?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) 15.

(b) Provision of Rs. 21,300/- has been made in the budget for 1952-53 for grants-in-aid to non-Government Secondary Schools in Tripura.

PRINCE OF WALES MILITARY COLLEGE, DEHRA DUN

511. **Shri J. N. Hazarika:** Will the Minister of Defence be pleased to state:

(a) the number of candidates seeking admission into Prince of Wales Military College at Dehra Dun in 1950, 1951 and 1952; and

(b) the number admitted so far?

The Minister of Defence (Shri Gopalaswami): (a) and (b). The required information is given in the statement below:—

Year	No. of candidates who sought admission.	No. of candidates admitted.
1950	98	36
1951	158	33
1952	177	30

EMPLOYMENT OF EX-SERVICEMEN

512. **Dr. P. S. Deshmukh:** Will the Minister for Defence be pleased to state:

(a) what was the number of discharged servicemen in each of the years 1949-50, 1950-51 and 1951-52;

(b) how many of these were given employments;

(c) how many of them were under training;

(d) how many of them were employed after training;

(e) what is the number which is (i) still unemployed and (ii) untrained;

(f) what were the arrangements for training in each of the above years; and

(g) what was the maximum number of personnel that could be trained in each year?

The Minister of Defence (Shri Gopalaswami): (a) The total number of personnel released from the Indian Army during the calendar years is as under:—

Year	Released
1949	17,419
1950	6,798
1951	13,275
Jan. to May 1952	1,309
TOTAL	38,801

In addition to the above, 38,156 State Forces personnel were released during the years 1950 and 1951 as a result of the integration of the State Forces with the Indian Army.

(b) Information as to how many from among (a) were given employment is not available, but the total number of ex-servicemen including those who were released prior to 1949 placed in employment through the Employment Exchanges is:—

Year	Employed
1949-50	19,081
1950-51	18,768
1951-52	24,349
TOTAL	62,198

(c) The number of ex-servicemen including those released prior to 1949 who have undergone training is:—

Year	Trained
1949-50	9,895
1950-51	2,637

Information for 1951-52 is not available as no separate statistics regarding ex-servicemen were maintained by the Ministry of Labour who had combined ex-servicemen training with their civilian training scheme.

(d) The number of trained ex-servicemen placed in employment through the Employment Exchanges during the years 1949-50 ... 744; 1950-51 933; 1951-52 ... about 443 (complete figures not yet available).

(e) (i) The number of ex-servicemen registered as unemployed with the Employment Exchanges as on 31-5-52 was 24,967.

(ii) Not available.

(f) Training was imparted in 1949-50 at the Training Centres of the

DGRE, Ministry of Labour under the scheme for Technical and Vocational Training of demobilized services personnel and in 1950-51 and 1951-52 under the Adult Civilian Training Scheme.

(g) There is no fixed maximum for the number of ex-servicemen who could be trained each year but the total number of seats available in the Vocational/Technical Training Centres under the Labour Ministry for both ex-servicemen and civilians is:—

In the year 1949	10,000
„ „ „ 1950	10,000
„ „ „ 1951	9,508

आयकर

५१३ सेठ गोविन्द दास : क्या बिना मंत्री यह बतलाने की कृपा करेंगे कि १९५१-५२ वर्ष में पांच हजार या इस से कम आय वाले लोगों से कुल कितना आयकर प्राप्त हुआ ?

The Minister of State for Finance (Shri Tyagi): Since classified statistics of income-tax revenue according to income groups are maintained for the demand raised, but not for the collections, the figures of actual collection made from the group of assesseees having income of Rs. 5,000 or less are not available. The amount of tax assessed on incomes up to Rs. 5,000 was, however, Rs. 2 crores and 30 lakhs during 1950-51. Complete figures are yet not available for the year 1951-52.

SUPPLY OF WATER IN RANIKHET CANTONMENT

514. Shri Bansal: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the supply of water in Ranikhet Cantonment for civilian consumption has been greatly reduced as a result of proportionately larger supply to the military;

(b) whether it is a fact that there is a lot of discontentment among the civilian population on account of the above; and

(c) whether Government propose to take some steps to set the matters right?

The Minister of Defence (Shri Gopaldaswami): (a) No.

(b) No. There is, however, a demand for more water.

(c) Yes. Steps are being taken to improve the water supply, by doubling the pipe line from the source to the distributing centres.

GENERAL ELECTIONS

515. Shri S. C. Samanta: Will the Minister of Law be pleased to state:

(a) the names of persons who were elected from more than one constituency in the last general elections to

(i) Parliament,

(ii) Parliament and State Legislatures,

(iii) State Legislatures;

(b) have all the seats thereby falling vacant been filled up by bye-elections; and

(c) what was the additional expenditure which Government had to incur to hold those bye-elections?

The Minister of Law and Minority Affairs (Shri Biswas): (a) The names of the persons who were elected from more than one constituency in the last elections are as under:—

(i) Parliament—Shri V. G. Deshpande.

(ii) Parliament and the State Legislatures—

- (1) Shri P. U. R. Thanhiira
- (2) Shri Mahamad Roufique.
- (3) Shri Lal Bahadur Shastri
- (4) Shri U. Muthuramalinga Thevar
- (5) Shri K. Mohan Rao
- (6) Shri Pendyal Raghava Rao
- (7) Shri N. M. Jaisoorya
- (8) Shri Ravi Narayana Reddi
- (9) Shri Ram Karan Joshi
- (10) Shri Hanwant Singh
- (11) Shri N. Sreekantan Nair and

(iii) State Legislature(s)—

- (1) Shri Sagar Mohan Phatak
- (2) Shri Kamakshya Narain Singh
- (3) Shri Radha Krishna Pal
- (4) Shri Tika Ram Paliwal.

(b) The particulars of the seats which have fallen vacant thereby and have been filled up by bye-elections are as follows:—

- (1) Gwalior (House of the People)
- (2) Aruppukkottai (House of the People)
- (3) Jaipur-Sawai Madhopur (House of the People)
- (4) Jodhpur (House of the People)